

**COURT-I**

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**IA-387 of 2014 in**  
**DFR No. 1852 of 2014**

**Dated : 30<sup>th</sup> October, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**West Bengal State Electricity Transmission Co. Ltd.** .... **Appellant(s)**  
**Versus**

**West Bengal Electricity Regulatory Commission** .... **Respondent(s)**

**Counsel for the Appellant(s) : Mr. S. Venkatesh**  
**Mrs. Kanika Chugh**  
**Counsel for the Respondent(s): Mr. C.K. Rai for R.1**

**ORDER**

**IA-387 of 2014**  
**(Appl. for condonation of delay)**

Mr. C.K. Rai, the learned counsel undertakes to file Vakalatnama on behalf of the Respondent and seeks some time to file the counter to the I.A. Accordingly, he is directed to file the same on or before 14.11.2014 after serving copy on the other side.

Post the matter on **01.12.2014.**

**(Rakesh Nath)**  
**Technical Member**  
ts/sh

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**